

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1159/2015

Thursday, this the 3rd day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

P D Makkar, s/o Harnam Dass
Aged 83 years
Retired Dy. CDA (AF) Subroto Park, Delhi
Very Senior Citizen, DOB: 1.3.1932
R/o AC-64, Tagore Garden, New Delhi-27

..Applicant
(Nemo)

Versus

The Controller General of Defence Accounts (CGDA in short)
Ulan Batar Road, Palam
Delhi Cantt.110010
(Ministry of Defence/Finance Division)

..Respondent

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Nemo for the applicant. There was no appearance on his behalf even on 07.11.2015 and 20.11.2015. Original Application is dismissed in default and for non-prosecution.

**(Dr. B.K. Sinha)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

December 3, 2015
/sunil/